

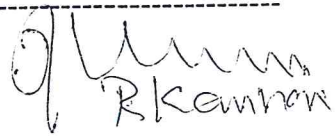
(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

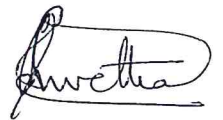
APPLICATION NUMBER :
PETITION NUMBER : CP/648/ (IB)/2017
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A. KANNAN, PCS NIRMALAL, CS	Counsel for M/s. BAFNA PHARMACEUTICALS LTD M/s. BAFNA PHARMACEUTICALS LTD.	 R. Kannan


2. VIKRAM P. JAIN
SHWETHA NASUDEVAN
JOS TK Bhaskar

Counsel for the
Applicant

ORDER


Shwetha

Counsels representing both the parties are present. Counsel for respondent prayed for time for filing counter. He further stated that they are intending to settle the matter between the parties by way of negotiations. Considering his submissions, this Adjudicating Authority is inclined to grant time. Put up on 12.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)